

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

: TCP/82/2016

: N. Ramachandran

: Buildart Safety Glass Private Limited & 6 others

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) M.K. PREETHA

S. MANJULA DEVI J For KSR & CO. P. Prithviraj FOR R. VENKATAVARA DAM

Counsel for

ORDER

Counsel representing both the parties are present. Counsel for R2 prayed time for submissions in relation to the proposal for settlement to convey to the parties and to seek instructions. Time extended at request. Put up on 04.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)